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SLP(Crl.)No. 3772 OF 2002
ITEM No.14

Court No. 6

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3772/2002

(From the judgement and order dated 20/03/2002 in CRLP 381/02
of The HIGH COURT OF A.P AT HYDERABAD)

DILAWAR KHAN & ORS.

Petitioner (s)

VERSUS

STATE OF A.P.

Respondent (s)

(With Appln(s). for stay)

Date : 06/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) Mr. Kunwar C.M. Khan, Adv.
Mr. Irshad Ahmad, Adv.

For Respondent (s) Mr. Guntur Prabhakar, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

List this matter for final hearing in the first week
of February, 2003 on Friday.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master